

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF GLOBAL BIO ANALYTICAL FOOD TESTING LABORATORIES PRIVATE LIMITED

1	NAME OF CORPORATE PERSON	GLOBAL BIO ANALYTICAL FOOD TESTING LABORATORIES PRIVATE LIMITED
2	DATE OF INCORPORATION OF CORPORATE PERSON	02/09/2013
3	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	ROC Bangalore, Ministry of Corporate Affairs
4	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U52100KA2013PTC070821
5	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	No. 660, 7th Block, II phase Banashankari III stage, Bangalore, Karnataka, India, 560085
6	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	28/01/2025
7	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Mr. Thirupal Gorige Address: No. 87, 2nd floor, 21 st cross, 7th main, N.S. Palya, BTM 2 nd stage, Bangalore-560076, Karnataka, India Cell +91 94483 84064, LL +91 80 7963 4233 Email: gthirupal@gmail.com IP Registration No. IBBI/IPA-002/IP-N00016/2016-17/10030 AFA valid upto 30-06-2025.
8	LAST DATE FOR SUBMISSION OF CLAIMS	27/02/2025

Notice is hereby given that M/s. **GLOBAL BIO ANALYTICAL FOOD TESTING LABORATORIES PRIVATE LIMITED** has commenced voluntary liquidation on **28/01/2025**.

The stakeholders of **GLOBAL BIO ANALYTICAL FOOD TESTING LABORATORIES PRIVATE LIMITED** are hereby called upon to submit a proof of their claims, on or before **27/02/2025** to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 31-01-2025
Place: Bangalore



Thirupal Gorige
Liquidator